

Transmitter Station in Kerala

2001. Shri Narayanankutty Menon: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any decision has been taken regarding the erection of the High Power Transmitter Station in Kerala; and

(b) if so, where is the location decided?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Government is at present considering the setting up of more medium wave transmitters at various places in the country in order to provide a better broadcast coverage. The suitability of places in Kerala for the location of these transmitters is being examined from the point of view of technical and other considerations. No decision has yet been taken about the localities.

Pakistani Raid in Jammu and Kashmir

2002. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that in June, 1960 a gang of Pakistanis carrying light machine guns and 303 rifles raided a border village in South Eastern Kashmir and wounded severely a Sikh?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): On June 22, 1960, a party of 15 armed persons raided some civilian shops at Khilanmarg which is about 3½ miles from Gulmarg and about 12 miles on our side of the cease-fire line. Two of them, armed with 303 rifles entered the shop of one Sadhu Singh and after looting cash worth Rs. 500, set fire to it. Sadhu Singh who tried to extinguish the fire was seriously injured by hand-grenades which the raiders threw at him.

Trade Marks

2003. Shri Parulekar: Will the Minister of Commerce and Industry be pleased to state what is the estimated

total amount of royalty paid by Indian manufacturers to foreign companies for using their trade marks during 1959-60?

The Minister of Industry (Shri Manubhai Shah): No separate figures in respect of trade marks only are available.

Loan to D.Ps. in Ulhasnagar

2004. Shri Parulekar: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the total amount of loan given to displaced persons in Ulhasnagar in Thana District;

(b) how much has been recovered so far; and

(c) how much is in arrears?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Rs. 46,58,575.

(b) Rs. 11,66,537 as principal and Rs. 1,61,739 as interest.

(c) Rs. 34,79,356.36 nP. as principal and Rs. 6,94,260.91 nP. as interest.

Relief and Rehabilitation of East Pakistan D.Ps.

2005. Shri Subiman Ghose: Will the Minister of Rehabilitation and Minority Affairs be pleased to state how much amount has been spent since the commencement of the Second Lok Sabha for relief and rehabilitation of East Bengal displaced persons, separately?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 4744.97 lakhs, excluding the expenditure on Dandakaranya Project—Rs. 1852.84 lakhs on 'Relief' and Rs. 2892.13 lakhs on 'Rehabilitation (Grants, loans and capital outlay)'.